

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3810/2016
M.A. No. 3380/2016

New Delhi, this the 18th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

1. Harbansh, S/o Shri Prem Singh,
Aged 65 years,
Retired as Mali,
R/o H.No.D-298, Jahangirpuri,
Delhi.
2. Budhram, S/o Shri Tularam,
Aged 62 years,
Retired as Mali,
R/o H.No.82, Gali No.
Bhagirathi Bihar, Delhi.
3. Karan Singh, S/o Shri Jwaliram,
Aged about 64 years,
Retired as Mali,
R/o H.No.239, Kewal Park,
Tulsi Marg, Azadpur, Delhi.
4. Chotey Lal, S/o Shri Ram Sunder,
Aged 63 years,
Retired as Mali,
R/o H.No. T-30, 3rd Floor,
Road No.20, Baljeet Nagar,
New Delhi.
5. Jaima, W/o Rampal,
Aged 64 years,
Retired as Mali,
R/o H.No.D-542, Gali No.5,
Ashok Nagar, Delhi. .. Applicants

(By Advocate : Shri Rishi Jain)

Versus

1. Govt. of NCTD,
Assistant Director Horticulture,

Department of Horticulture (Karol Bagh Area),
NDMC Nirman Bhawan,
Anand Parvat, New Delhi.

2. Commissioner,
North Delhi Municipal Corporation,
Karol Bagh Zone,
Karol Bagh, New Delhi. .. Respondents

(By Advocate : Shri Manjeet Singh Reen)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents submits that they have already passed orders granting the reliefs claimed by the applicants in the O.A., however, arrears have not yet been paid due to financial difficulties.

2. In the circumstances, the O.A. is disposed of, as no further orders are necessary. However, the respondents shall release the arrears in pursuance of the orders passed by them vide office orders dated 31.08.2016, within one month from the date of receipt of a copy of this order. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /